

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.137
CP/15(AHM)2024

Proceedings under Section 213 of Co. Act, 2013

IN THE MATTER OF:

Amit N Kapadia

.....Applicant

Vs

UNITED PETROFER LIMITED & Ors.

.....Respondent

Order delivered on: 16/05/2024

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Dhiren Dave, Advocate

For the Respondent / RoC

: Ms. Vipal Solanki, Company Prosecutor for R-7.

ORDER

Learned Counsel for the applicant has filed an additional affidavit. The same is taken on record.

Notice in the case has yet not been issued.

Learned Counsel for the applicant is directed to remain physically present on the next date of hearing.

Re-list on 27.06.2024.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)